

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14862/2004

(From the judgement and order dated 11/05/2004 in MA No. 904/2004 of
HIGH

COURT OF M.P AT INDORE)

DHARIWAL INDUSTRIES LTD. & ANR.

Petitioner(s)

VERSUS

M/S. M.S.S. FOOD PRODUCTS

Respondent(s)

(With appln(s) for exemption from filing O.T. and permission to place addl. Documents
on record and permission to allow list of dates and events and permission to file
addl.
documents which were not part of the reports of the courts below and
permission to
plead addl. facts and to file addl. grounds and exemption from filing O.T
. with prayer
for interim relief)

Date: 29/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner(s)

Mr. Ashok H. Desai, Sr. Adv.

Mr. Arun Jaitley, Sr. Adv.

Mr. Arun Mohan, Sr. Adv.
Mr. Jaideep Gupta, Sr. Adv.
Mr. Gaurav Banerjee, Sr. Adv.
Mr. P.H. Parekh, Adv.
Mr. Sameer Parekh, Adv.
Mr. Lalit Chauhan, Adv.
Mr. Sumeet Lall, Adv.
Mr. D.N. Pujari, Adv.

for M/s.P.H. Parekh & Co.,Advs.

for U.O.I. Ms.Bhakti Pasrija,Adv.

For Mr. V.K. Verma, Adv.

For Respondent(s)

Dr.Abhishek M.Singhvi, Sr.Adv.
Mr. Mukul Rohatgi, Sr. Adv.
Mr. Ashok Garg, Sr. Adv.
Mr. Sushil K.Jain, Adv.
Mr. Vikas Singh, Adv.
Mr. Vinod Bhagat, Adv.
Mr. Amit Bhandari, Adv.
Ms.Priya M.Puri, Adv.
Miss Amrita Narayan, Adv.

Mr. Sanjeev Sachdeva,Adv.

Mrs. Geeta Rijhwani, Adv.

UPON hearing counsel the Court made the following

O R D E R

Put up the matter on Monday, the 1st November, 2004.

(Sheetal Dhingra)

Court Master

(Asha Joshi)

Court Master